

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO-268
ANSWERED ON – 05/02/2024

**Allocation and Utilization of Funds under
Sarva Shiksha Abhiyan**

268. SHRIMATI PRAMILA BISOYI:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the budget allocation (Central Share) along with its utilisation under the Samagra Shiksha Abhiyan since 2018-19 upto 3rd Quarter of 2023, State and year-wise;
- (b) the details of the unspent balances of (Central Share) under the said Abhiyan since 2018-19 to 2022-23, State-wise and year-wise; and
- (c) whether the Government is aware that the States are contributing their grant regularly in time for the smooth implementation of this Abhiyan?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a) : Erstwhile Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new Integrated Scheme for School Education-Samagra Shiksha, launched in the country from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The scheme has been aligned with recommendations of the National Education Policy: 2020 (NEP: 2020) and continued from 2021-22 to 2025-26. The fund sharing pattern as decided by the Ministry of Finance is in the ratio of 60:40 between Centre and State for all States and Union Territories with Legislature except for the 8 North-Eastern States and 2 Himalayan States viz. Himachal Pradesh and Uttarakhand and UT of Jammu and Kashmir, where it is 90:10. It is 100% centrally sponsored for Union Territories without Legislature.

The State/ UT-wise details of Central Share allocated and utilised by States/UTs under Samagra Shiksha since 2018-19 upto 3rd quarter of 2023-24 is given at **Annexure-I**.

(b) : The State/ UT-wise details of unspent balances of (Central Share) under Samagra Shiksha since 2018-19 to 2022-23 is given at **Annexure-II**.

(c) : As per the guidelines of the Ministry of Finance, for Centrally Sponsored Schemes, States will maintain separate budget lines for Central and State Share under the scheme and make necessary provision of the State share in the State's budget. Under Samagra Shiksha, release of funds to the State Governments are routed through Public Financial Management System (PFMS) and the Central Share is released in different instalments based on the mandatory submission of the requisite documents such as utilization certificate, progress report, provisions and release of commensurate State/UT Share by the States/UTs. The last installment for a financial year is released subject to, submission of Audit Report of previous financial year.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 268 FOR ANSWER ON 05.02.2024 ASKED BY SHRIMATI PRAMILA BISOYI, HON'BLE MP REGARDING ALLOCATION AND UTILIZATION OF FUNDS UNDER SARVA SHIKSHA ABHIYAN****Details of State/UT-wise Proposed Central Releases and Actual Central Share Released from 2018-19 to 3rd Quarter of 2023-24 under Samagra Shiksha****(Rs. In Crore)**

Sl. No	Name of the State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (upto 31 st Dec 2023)	
		Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released
1	A & N Islands	40.74	21.80	47.35	30.94	55.46	40.37	56.37	31.52	74.02	56.51	86.90	12.17
2	Andhra Pradesh	1151.73	950.97	1294.75	1059.96	1348.54	869.75	1348.54	683.01	1712.59	1503.59	1775.86	203.74
3	Arunachal Pradesh	414.32	330.49	443.14	347.17	442.16	339.65	442.16	279.96	533.70	252.29	576.59	197.74
4	Assam	1623.81	1570.72	1848.97	1521.00	1977.03	1594.29	1977.03	1561.56	2514.60	2080.86	2578.10	764.19
5	Bihar	3176.20	3058.38	3673.91	3266.93	3827.55	2828.23	3827.55	3406.08	5018.87	3554.59	4991.23	1750.80
6	Chandigarh	99.37	77.15	97.51	63.71	95.53	71.65	100.24	108.04	124.23	109.79	132.14	52.03
7	Chhattisgarh	884.60	882.06	1039.58	1013.23	887.90	350.68	887.90	332.37	1138.33	828.00	1157.85	462.18
8	DNH & DD	61.56	40.94	64.09	47.60	67.18	34.94	67.41	20.92	87.94	64.67	95.37	13.28
9	Delhi	257.52	139.82	302.64	256.98	315.21	149.26	315.21	145.88	377.27	221.94	368.92	146.09
10	Goa	15.20	13.53	17.87	15.25	18.61	17.88	18.61	11.02	29.86	29.86	29.63	5.22
11	Gujarat	827.96	670.89	1383.02	1152.86	1041.84	976.33	1009.74	893.76	1371.21	1321.25	1316.73	516.13
12	Haryana	674.07	578.42	775.93	618.47	857.56	745.71	825.39	517.09	963.50	670.21	1010.74	151.63
13	Himachal Pradesh	475.11	432.95	558.35	473.16	581.66	492.30	581.66	319.10	738.08	551.60	672.19	189.09
14	Jammu & Kashmir	1882.24	1717.76	1794.14	740.28	1472.14	385.57	1320.22	873.99	1650.60	364.97	1721.60	245.28
15	Jharkhand	735.21	685.96	994.02	914.27	900.18	865.61	900.18	858.97	1167.68	1154.52	1215.45	533.72
16	Karnataka	627.84	627.84	779.08	730.33	707.61	610.10	707.61	474.52	1004.94	861.52	922.75	459.27
17	Kerala	256.06	256.05	242.16	214.20	252.22	238.39	252.22	225.13	348.47	178.16	328.83	141.06
18	Ladakh	0.00	0.00	42.25	41.47	102.04	58.06	100.00	57.18	123.49	14.89	212.09	26.81
19	Lakshadweep	7.02	2.65	8.28	7.28	8.26	2.55	5.73	2.16	7.87	4.33	5.75	0.50
20	Madhya Pradesh	2456.60	2437.84	2828.24	2561.45	2946.31	2462.19	2946.31	2292.80	3727.88	1939.29	3842.07	1730.10
21	Maharashtra	914.72	950.52	1016.22	734.24	1013.70	635.60	1013.70	693.03	1592.90	900.00	1317.43	186.53
22	Manipur	315.68	252.02	368.06	273.63	382.42	323.65	370.43	182.50	494.19	404.76	483.05	85.05
23	Meghalaya	253.47	237.85	348.65	323.11	423.39	284.09	305.84	271.71	375.15	375.15	398.83	96.01
24	Mizoram	197.40	146.30	196.40	168.13	233.10	188.55	225.60	179.68	323.08	142.68	344.29	172.14

Sl. No	Name of the State/UT	2018-19		2019-20		2020-21		2021-22		2022-23		2023-24 (upto 31 st Dec 2023)	
		Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released	Proposed Releases	Actual Central Share Released
25	Nagaland	209.52	197.66	246.23	190.48	256.24	213.44	218.09	137.34	281.05	281.04	314.28	126.96
26	Odisha	1236.89	1230.22	1894.84	1892.89	1497.45	1301.46	1453.34	1238.07	1841.08	1836.67	1904.13	374.11
27	Puducherry	12.37	8.05	14.54	7.87	15.14	9.72	15.14	13.98	19.87	15.28	19.74	1.66
28	Punjab	444.00	444.00	521.79	462.39	572.10	531.43	543.53	501.27	719.06	605.05	708.78	331.12
29	Rajasthan	2767.18	2627.21	3190.76	2911.32	2730.20	2259.44	2730.20	2405.82	3452.20	2138.61	3560.25	1747.78
30	Sikkim	100.08	66.24	96.17	110.41	127.49	64.52	122.49	100.12	151.76	107.19	159.73	66.86
31	Tamil Nadu	1497.51	1474.44	1801.73	1769.12	1649.96	1621.54	1649.96	1598.82	2117.60	2107.23	2090.77	952.33
32	Telangana	769.24	688.40	1095.25	1095.24	880.61	348.07	880.61	553.28	1143.86	1142.51	1148.35	224.40
33	Tripura	295.08	248.96	312.11	234.92	426.43	403.71	318.20	226.93	387.41	286.73	414.94	78.47
34	Uttar Pradesh	4823.10	4625.41	5609.35	4985.60	5533.09	4571.86	5123.11	2044.97	6261.80	3819.75	6578.75	110.54
35	Uttarakhand	866.55	511.38	818.16	511.88	787.73	541.49	672.63	320.84	844.44	704.39	686.30	1065.97
36	West Bengal	1093.65	1089.35	1635.25	1579.05	1338.77	1327.43	1338.77	1309.74	1773.38	1522.04	1745.80	311.29
	Total	31463.58	29294.24	37400.76	32326.82	35772.81	27759.52	34671.73	24873.18	44493.94	32151.94	44916.21	13532.23

Source: PRABANDH

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 268 FOR ANSWER ON 05.02.2024 ASKED BY SHRIMATI PRAMILA BISOYI, HON'BLE MP REGARDING ALLOCATION AND UTILIZATION OF FUNDS UNDER SARVA SHIKSHA ABHIYAN

Details of State/UT-wise Unspent Balances from 2018-19 to 2022-23 under Samagra Shiksha

(Rs. In Crore)						
Sl.No	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andaman And Nicobar Islands	13.01	15.29	18.17	17.15	18.86
2	Andhra Pradesh	157.07	492.39	682.09	451.17	1243.52
3	Arunachal Pradesh	23.09	39.13	91.61	53.40	152.81
4	Assam	497.69	435.39	328.25	206.37	734.13
5	Bihar	2544.82	2662.62	2218.55	2776.42	2132.79
6	Chandigarh	34.71	23.59	16.18	8.88	16.09
7	Chhattisgarh	1161.91	1930.59	1530.70	940.79	364.68
8	DNH & DD	11.07	14.62	18.33	17.18	4.52
9	Delhi	78.82	106.83	62.76	21.16	77.57
10	Goa	10.87	7.30	13.48	4.90	12.65
11	Gujarat	450.64	698.24	633.05	307.37	672.42
12	Haryana	252.89	230.76	203.15	163.96	585.61
13	Himachal Pradesh	196.84	223.18	343.28	243.73	380.92
14	Jammu And Kashmir	837.62	1340.05	612.19	744.08	680.53
15	Jharkhand	172.42	629.01	479.31	384.58	526.86
16	Karnataka	105.23	185.07	217.75	149.89	35.53
17	Kerala	96.60	83.02	7.80	60.29	118.53
18	Ladakh	0.00	40.64	78.28	108.06	48.65
19	Lakshadweep	0.72	2.90	2.83	1.56	2.90
20	Madhya Pradesh	1068.09	830.51	692.99	259.17	465.36
21	Maharashtra	164.75	9.03	67.57	526.78	919.84
22	Manipur	151.49	107.23	123.53	25.27	218.19
23	Meghalaya	93.81	92.47	61.47	54.41	71.22
24	Mizoram	48.13	80.12	138.04	128.02	33.70
25	Nagaland	133.60	145.54	201.33	116.11	146.72
26	Odisha	139.32	208.40	103.74	334.05	759.72
27	Puducherry	3.77	8.43	9.76	11.61	11.11
28	Punjab	98.22	55.54	152.62	265.75	266.12
29	Rajasthan	690.18	1779.55	1230.70	643.19	419.58
30	Sikkim	6.14	19.89	23.20	11.54	24.97
31	Tamil Nadu	9.53	10.67	412.67	117.31	156.06
32	Telangana	367.29	576.29	410.27	401.16	540.74
33	Tripura	67.01	10.40	157.71	21.98	185.26
34	Uttar Pradesh	857.16	1823.41	3286.42	2156.05	2535.60
35	Uttarakhand	338.29	366.24	388.39	182.84	340.00
36	West Bengal	868.58	945.22	940.82	735.37	939.47
Total		11751.38	16229.56	15958.99	12651.55	15843.23

Source: PRABANDH